

STATEMENT OF TRAINING PROGRAMMES CONDUCTED FROM 1995 TO 31.08.2008

Sr.No.	Course Title	Target Group	Duration	Total days	Number of participants
1995-1996					
1	Induction Training	Newly recruited Civil Judge (JD) & JMFC.	20.11.95 to 19.01.96	61	47
2	Induction Training	Newly recruited Civil Judge (JD) & JMFC.	22.01.96 to 22.03.96	61	28
3	Induction Training	Newly recruited Civil Judge (JD) & JMFC.	22.07.96 to 21.09.96	62	41
1997					
1	Induction Training	Newly recruited Civil Judge (JD) & JMFC.	14.07.97 to 12.09.97	61	43
1998-1999					
1	---	NIL			---
2000					
1	Induction Training	Newly recruited Labour Court Judges.	24.04.00 to 29.04.00	6	20
2	Induction Training	Newly recruited Civil Judge (JD) & JMFC.	28.08.00 to 21.10.00	55	34
3	Induction Training	Newly recruited Civil Judge (JD) & JMFC.	06.11.00 to 22.12.00	47	36
2001					
1	In-service Refresher Course	Newly promoted Assistant Judges.	27.08.01 to 21.09.01	26	22
2002					
1	---	NIL			---
2003					
1	In-service Refresher Course	Newly Promoted Assistant Judges.	20.01.03 to 21.02.03	33	15
2	In-service Refresher Course	Civil Judge (JD) & JMFC.	20.01.03 to 21.03.03	61	34
3	In-service Refresher Course	Clerks of the High Court	02.06.03 to 13.06.03	12	36
4	In-service Refresher Course	Civil Judges/JMFC and Asst. Judges	30.06.03 to 19.08.03	51	64
5	In-service Refresher Course	Labour Court Judges	30.08.03 to 12.09.03	14	15
6	In-service Refresher Course	Labour Court Judges	10.11.03 to 21.11.03	12	14
7	In-service Refresher Course	Civil Judge (JD)& JMFC	01.12.03 to 20.12.03	20	35

2004					
1	In-service Refresher Course	1st Batch Fast Tract Court Judges	12.04.04 to 22.04.04	11	30
2	In-service Refresher Course	2nd Batch Fast Tract Court Judges	24.05.04 to 04.06.04	12	28
3	In-service Refresher Course	3rd Batch Fast Tract Court Judges	28.06.04 to 09.07.04	12	34
4	In-service Refresher Course	4th Batch Fast Tract Court Judges	02.08.04 to 13.08.04	12	25
5	In-service Refresher Course	5th Batch Fast Tract Court Judges	13.09.04 to 24.09.04	12	22
6	Foundation-Cum-In service Training Programme	1st Batch 1st Phase newly recruited Civil Judge & JMFC	01.10.04 to 30.11.04	61	68
7	In-service Refresher Course	Assistant Judges	13.12.04 to 18.12.04	6	38
2005					
1	Foundation-Cum-In service Training Programme	1st Batch 2nd Phase newly recruited Civil Judge & JMFC	01.01.05 to 25.02.05	56	68
2	In-service Refresher Course	6th Batch Fast Tract Court Judges	09.03.05 to 19.03.05	11	28
3	Foundation-Cum-In service Training Programme	2nd Batch 1st Phase newly recruited Civil Judge & JMFC	28.03.05 to 27.05.05	61	82
4	Foundation-Cum-In service Training Programme	1st Batch 3rd Phase newly recruited Civil Judge & JMFC	06.06.05 to 07.07.05	32	68
5	Foundation-Cum-In service Training Programme	2nd Batch 2nd Phase newly recruited Civil Judge & JMFC	18.07.05 to 03.09.05	48	82
6	Foundation-Cum-In service Training Programme	3rd Batch 1st Phase newly recruited Civil Judge & JMFC	05.09.05 to 28.10.05	54	33
7	Induction Training	Labour Court Judges	26.09.05 to 01.10.05	6	18
8	Foundation-Cum-In service Training Programme	2nd Batch 3rd Phase newly recruited Civil Judge & JMFC	14.11.05 to 29.12.05	46	82
2006					
1	Foundation-Cum-In service Training Programme	3rd Batch 2nd Phase newly recruited Civil Judge & JMFC	09.01.06 to 04.03.06	55	33
2	Foundation-Cum-In service Training Programme	4th Batch 1st Phase newly recruited Civil Judge & JMFC	16.01.06 to 10.03.06	54	24
3	Foundation-Cum-In service Training Programme	2nd Batch 4th Phase newly recruited Civil Judge & JMFC	20.03.06 to 24.03.06	5	49
4	Foundation-Cum-In service Training Programme	3rd Batch 3rd Phase newly recruited Civil Judge & JMFC	03.04.06 to 26.05.06	54	32

5	Foundation-Cum-In service Training Programme	4th Batch 2nd Phase newly recruited Civil Judge & JMFC	12.06.06 to 10.08.06	60	23
6	Foundation-Cum-In service Training Programme	3rd Batch 4th Phase newly recruited Civil Judge & JMFC	17.07.06 to 21.07.06	5	32
7	In-service Refresher Course	Labour Court Judges	11.09.06 to 16.09.06	6	24
8	Foundation-Cum-In service Training Programme	4th Batch 3rd Phase newly recruited Civil Judge & JMFC	25.09.06 to 18.11.06	55	24
2007					
1	Foundation-Cum-In service Training Programme	4th Batch 4th Phase newly recruited Civil Judge & JMFC	08.01.07 to 12.01.07	5	24
2	Training Programme on Human Rights	Chief Metropolitan Magistrate and Metropolitan Magistrates	27.01.07 to 28.01.2007	2	44
3	Judicial Colloquium on Pre-Conception and Pre-Natal Diagnostic Technique Act, 1994	Metropolitan Magistrates and Civil Judges of the Ahmedabad and Gandhinagar	22.04.2007	1	89
4	In-service Refresher Course	First Batch -Clerks of the High Court	21.05.07 to 25.05.07	5	55
5	In-service Refresher Course	Second Batch -Clerks of the High Court	28.05.07 to 01.06.07	5	56
6	In-service Refresher Course	Third Batch -Clerks of the High Court	04.06.07 to 08.06.07	5	54
7	In-service Training on "Advance Civil Process and amendments in C.P.Code"	Judicial Officers of the State (Presiding Officer, FTC, Senior Civil Judges and Civil Judges)	19.07.07 to 21.07.07	3	39
8	In-service Training on "Role of Forensic Science in Criminal Justice System"	Judicial Officers of the State (Presiding Officer, FTC, Senior Civil Judges and Civil Judges)	08.08.07 to 10.08.07	3	49
9	In-service Training on "Role of Forensic Science in Criminal Justice System"	Judicial Officers of the State (Presiding Officer, FTC, Senior Civil Judges and Civil Judges)	16.08.07 to 18.08.07	3	45
10	Second Regional Judicial Workshop(West Zone) on "Techniques and Tools for Enhancing Timely Justice(TTTJ)	Judicial Officers of the State Maharashtra, Madhya Pradesh, Rajasthan and Gujarat	07.09.07 to 09.09.07	3	102

11	Use and advantage of Computer and Cyber Crime for the Judicial Officers	Judicial Officers of the State (Presiding Officer, FTC, Senior Civil Judges and Civil Judges)	04.10.07 to 06.10.07	3	43
12	Use and advantage of Computer and Cyber Crime for the Judicial Officers	Judicial Officers of the State (Presiding Officer, FTC, Senior Civil Judges and Civil Judges)	15.10.07 to 17.10.07	3	43
13	Use and advantage of Computer and Cyber Crime for the Judicial Officers	Judicial Officers of the State (Presiding Officer, FTC, Senior Civil Judges and Civil Judges)	25.10.07 to 27.10.07	3	39
14	Use and advantage of Computer and Cyber Crime for the Judicial Officers	Judicial Officers of the State (Presiding Officer, FTC, Senior Civil Judges and Civil Judges)	01.11.07 to 03.11.07	3	41
15	Computer awareness on laptop	Judicial Officers working in the establishment of this High Court on deputation	15.12.07	1	14

2008

1	Judicial workshop on Medical Jurisprudence	Judicial Officers of the State (Presiding Officer, FTC, Senior Civil Judges and Civil Judges)	08.01.08 to 10.01.08	4	49
2	Judicial workshop on "Role of Judiciary to protect Human Rights of Women and Child "	Judicial Officers of the State (Presiding Officer, FTC, Senior Civil Judges and Civil Judges)	05.02.08 to 08.02.08	4	50
3	Judicial workshop on "Role of Judiciary to protect Human Rights of Women and Child "	Judicial Officers of the State (Presiding Officer, FTC, Senior Civil Judges and Civil Judges)	11.02.08 to 14.02.08	4	48
4	Judicial workshop on "Criminal Justice Administration in Subordinate Courts: Key Issues and Challenges" "	Judicial Officers of the State (Presiding Officer, FTC, Senior Civil Judges and Civil Judges)	26.03.08 to 29.03.08	4	54
5	Judicial workshop on "Criminal Justice Administration in Subordinate Courts: Key Issues and Challenges" "	Judicial Officers of the State (Presiding Officer, FTC, Senior Civil Judges and Civil Judges)	02.04.2008 to 05.04.08	4	54

6	In-service Refresher Course	First Batch -Deputy Section Officers of the High Court	19.05.08 to 23.05.08	5	39
7	In-service Refresher Course	Second Batch -Deputy Section Officers of the High Court	28.05.07 to 01.06.07	5	35
8	Judicial Education Workshop on "Use and Advantage of Computer and Cyber Crime"	Judicial Officers of the State (Additional District Judges, Presiding Officers, FTC, Senior Civil Judges and Civil Judges)	14.07.08 to 17.07.08	4	37
9	Judicial Education Workshop on "Use and Advantage of Computer and Cyber Crime"	Judicial Officers of the State (Additional District Judges, Presiding Officers, FTC, Senior Civil Judges and Civil Judges)	21.07.08 to 24.07.08	4	31
10	Judicial Education Workshop on "Use and Advantage of Computer and Cyber Crime"	Judicial Officers of the State (Additional District Judges, Presiding Officers, FTC, Senior Civil Judges and Civil Judges)	28.07.08 to 31.07.08	4	32
11	Judicial Education Workshop on "Role of Forensic Science in Criminal Justice System"	Judicial Officers of the State (Additional District Judges, Presiding Officers, FTC, Senior Civil Judges and Civil Judges)	04.08.08 to 06.08.08	3	55
12	Judicial Education Workshop on "Role of Forensic Science in Criminal Justice System"	Judicial Officers of the State (Additional District Judges, Presiding Officers, FTC, Senior Civil Judges and Civil Judges)	11.08.08 to 13.08.08	3	50
13	Judicial Education Workshop on "Medical Jurisprudence"	Judicial Officers of the State (Additional District Judges, Presiding Officers, FTC, Senior Civil Judges and Civil Judges)	08.09.08 to 11.09.08	4	45
14	Judicial Education Workshop on "Medical Jurisprudence"	Judicial Officers of the State (Additional District Judges, Presiding Officers, FTC, Senior Civil Judges and Civil Judges)	15.09.08 to 18.09.08	4	44
15	Judicial Education Workshop on "Medical Jurisprudence"	Judicial Officers of the State (Additional District Judges, Presiding Officers, FTC, Senior Civil Judges and Civil Judges)	22.09.08 to 25.09.08	4	47
16	Computer Training Programme on "Information and Communication Technology"	Judicial Officers of the State (Principal District Judges, Additional District Judges, Presiding Officers, FTC, Senior Civil Judges and Civil Judges)	26.09.08 to 27.09.08	2	58
17	Computer Training Programme on "Information and Communication Technology"	Judicial Officers of the State (Principal District Judges, Additional District Judges, Presiding Officers, FTC, Senior Civil Judges and Civil Judges)	29.09.08 to 30.09.08	2	64

18	Judicial Education Workshop on "Criminal Justice Administration in Subordinate Courts:Key Issues and Challenges"	Judicial Officers of the State (Additional District Judges, Presiding Officers, FTC, Senior Civil Judges and Civil Judges)	13.10.08 to 15.10.208	3	44
19	Judicial Education Workshop on "Criminal Justice Administration in Subordinate Courts:Key Issues and Challenges"	Judicial Officers of the State (Additional District Judges, Presiding Officers, FTC, Senior Civil Judges and Civil Judges)	16.10.08 to 18.10.08	3	44
20	Judicial Education Workshop on "Criminal Justice Administration in Subordinate Courts:Key Issues and Challenges"	Judicial Officers of the State (Additional District Judges, Presiding Officers, FTC, Senior Civil Judges and Civil Judges)	20.10.08 to 22.10.08	3	46
21	Judicial Education Workshop on "Judicial Management and Administration"	Judicial Officers of the State (Additional District Judges, Presiding Officers, FTC, Senior Civil Judges and Civil Judges)	13.11.08 to 15.11.08	3	41
22	Judicial Education Workshop on "Judicial Management and Administration"	Judicial Officers of the State (Additional District Judges, Presiding Officers, FTC, Senior Civil Judges and Civil Judges)	19.11.08 to 21.11.08	3	47
23	Judicial Education Workshop on "Judicial Management and Administration"	Judicial Officers of the State (Additional District Judges, Presiding Officers, FTC, Senior Civil Judges and Civil Judges)	24.11.08 to 26.11.08	3	41
24	Judicial Education Workshop on "Judicial Management and Administration"	Judicial Officers of the State (Additional District Judges, Presiding Officers, FTC, Senior Civil Judges and Civil Judges)	27.11.08 to 29.11.08	3	40